

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1806
ANSWERED ON:17.07.2009
SETTING UP OF HEALTH COUNCIL
Sule Supriya

Will the Minister of FINANCE be pleased to state:

(a) whether the Committee set up by Insurance Regulatory and Development Authority (IRDA) to look into the functions of third party administrators has recommended setting up of a Health Council; and

(b) if so, the details thereof and the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) : Yes, Sir. The Committee on Evaluation of performance of Third Party Administrators (TPAs) set up by the Insurance Regulatory and Development Authority (IRDA) has recommended the setting up of a common industry body, tentatively termed as Health Insurance Development Council.

(b) : The common industry body, as recommended by the Committee, should have representatives from the insurance industry, TPAs, hospitals and consumers. This body will support the industry's initiatives for standardization across stakeholders, and for updating and mainlining such standard documents and standard `masters`.Also, by acting uniformly against fraudulent entities, the body would create deterrents against misuse or fraud in the system. The report of the Committee is being hosted on the website of IRDA for the comments of all stakeholders. IRDA will examine the recommendations after receiving comments from the various stakeholders.